

By e-mail.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-39/1989/5381/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti H. Devi Bhuyan,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati the 12th September, 2018.

Sub: **Casual leave with Station leave.**

Ref:- Your letter No. FC.XII-3/2018/577/E, dtd. 10.09.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for granting 1 (one) day casual leave on 20.09.2018 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 18.09.2018 till the morning of 24.09.2018, has been granted/~~rejected~~.

The Counsellor, Family Court, Barpeta, will remain in-charge of your Court and Office during your absence.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

